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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 173/2021**
MESSRS SHREE GHANTAKARAN PIPES PVT LTD & ANR.

..... Plaintiff

Through: Ms. Tejasvini Puri, Adv.

versus

MR PUSHPINDER GARG & ORS.

..... Defendant

Through: Mr. Deepak Dhyani, Adv. for D-1 to 4
(through VC)

CORAM:

**SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)**

ORDER
19.09.2022

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No Stenographer is provided from pool of Establishment.

The counsel for defendant no. 1 to 4 states that the hard copy of the joint schedule of documents have not been filed by the plaintiff.

The parties shall do the needful regarding filing of the hard copies and the joint schedule of the documents, as per rules.

List the matter for admission/denial and marking of exhibits on
20.10.2022.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

SEPTEMBER 19, 2022/PU